

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 229 OF 2017

Dated: 2nd April, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

M/s Wellknown Polysters Ltd. ...Appellant(s)

Vs.

Joint Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Ms. Priya Dvivedi

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Neha Garg for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **12.07.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**